

Affidavit to be Furnished by the candidate alongwith Nomination Paper  
Before the Returning Officer

For election to..... (name of the House)

From..... Constituency (name of the Constituency)

I, **Shaligram Yadav** son of **Deo Nandan Yadav**  
No. **73** cross, resident of **At-Loma, P.S. Sakar Ghat, Dist- Madhubani**

I do hereby solemnly affirm and state on oath as under:-

(Strike out whichever is not applicable)

(1) I am a candidate set up by **Janta Dal United** (name of the political party) / I am contesting as an Independent candidate.

(2) Details of PAN and status of filing of Income tax return :

Sl. No.	Names	Permanent Account Number (PAN)	The financial year for which the last income-tax return has been filed	Total amount shown in Income Tax Return (in Rupees)
1.	Self	ASBPY4245G1	2012-13	95733.00
2.	Spouse-			
3.	Dependent 1			
4.	Dependent 2			
5.	Dependent 3			

(3) The following case(s) is/are pending against me in which cognizance has been taken by the court:-

Sl. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken :	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s) :	

4. Cases in which I have been convicted by a court of law (other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted :	
(b)	Name of the Court(s), Case No. and Date(s) of order(s) :	

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(vii)	Any other assets such as share of children/interest (3rd original) (Bubalam)	Rs. 75,000/-	x	x	x	x
(ix)	Gross Total value	927020/-	1,00,000/-			

**2. Details of Immovable assets:**

- (Note: 1. Properties in joint ownership including the extent of joint ownership (if also have to be indicated)  
2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Agricultural Land</b>					
	Location(s)	Vill - Loma				
	Survey number(s)					
	Area (Total measurement in acres)	6.07 Area				
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
(ii)	<b>Non-Agricultural Land</b>					
	Location(s)					
	Survey number(s)					
	Area (Total measurement in sq. ft.)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
(iii)	<b>Commercial Buildings</b>					
	(including apartments)					
	Location(s)	Rajir Nagar				
	Survey number(s)	Patna				
	Build up Area (Total measurement in sq. ft.)	1370 Sq. ft.				
	Approximate Current market value	Rs. 17,00,000/-				
	Approximate Current market value					

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	Whether inherited property (Yes or No)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) in the time of purchase				
	Any investment on the property by way of development, construction etc.	Bandang with shed			
	Approximate Current market value	Rs. 10,00,000/-			
(iv)	<b>Residential Buildings</b> (including apartments, - Location(s) - Survey number(s))	Vell-Loma			
	Area (Total measurement in sq. ft.)	25 dismil			
	Built up Area (Total measurement in sq. ft.)	"			
	Whether inherited property (Yes or NO)				
	Date of purchase in case of self acquired property				
	Cost of property (in case of purchase) at the time of purchase				
	Any investment on the land by way of development, construction etc.				
	Approximate Current market value	Rs. 12,00,000/-			
(v)	Others (such as interest in property)				
(vi)	Total of Current Market Value of (i) to (v) above	32,00,000/-			

(6) I give herein below the details of liabilities/ dues to public financial institutions and government :-  
(Note: Please give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(i)	<b>Loan or dues to Bank/Financial Institution(s)</b> Name of Bank or FI Amount outstanding Nature of loan	x	x	x	x	x
	<b>Loan or dues to any individuals/ Entity other than mentioned in (i) above.</b> Name(s) Amount outstanding Nature of loan	x	x	x	x	x

	Any other liability	X	X	X	X	X
	Grand total of liabilities	X	X	X	X	X
(4)	<u>Government Dues:</u>					
	Dues to departments dealing with government accommodation	X	X	X	X	X
	Dues to departments dealing with supply of water	X	X	X	X	X
	Dues to departments dealing with supply of electricity	X	X	X	X	X
	Dues to departments dealing with supply of telephones/mobiles	X	X	X	X	X
	Dues to departments dealing with government transport (including aircrafts and helicopters)	X	X	X	X	X
	Income Tax Dues	X	X	X	X	X
	Wealth Tax Dues	X	X	X	X	X
	Service Tax Dues	X	X	X	X	X
	Municipal/Property Tax Dues	X	X	X	X	X
	Sales Tax Dues	X	X	X	X	X
	Any other dues	X	X	X	X	X
	Grand total of all Govt. dues	X	X	X	X	X

(7) Details of profession or occupation:

- a. Self.....  
b. Spouse.....

(8) My educational qualification is as under: Master of Arts (Hindi) Bihar University, Muzaffarpur.

(Give details of highest School / University education with full form of the certificate / diploma / degree / score)  
(Name of the School / College / University and the year in which the course was completed.)

(9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh./Smt./Mm. <u>Shaligram Yadav</u>
2.	Full postal address	<u>Vill-Loma, P.O. I via-Solar bhak Dist - Madhubani</u>
3.	Number and Name of the constituency and state	<u>31 HARIAKHI ASSEMBLY CONSTITUENCY</u>
3.	Name of the Political party which set up the candidate (otherwise write 'Independent')	<u>JANTA DAL UNITED</u>
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	<u>N/A</u>

1c. Total number of Pending cases where the case(s) have taken cognizance						
2. PAN of	Yes for which last Income Tax Return filed		Total Income Shown			
(a) Candidate						
(b) Spouse						
(c) Dependents						
3. Details of Assets and Liabilities in rupees						
	Description	Self	Spouse	Dependent-I	Dependent-II	Dependent-III
A.	Moveable Asset (Total value)	927020/-	1,00,000/-	✓	✓	✓
B.	Immovable Asset					
(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	✓	✓	✓	✓	✓
(ii)	Approximate Current Market Price of Asset (Total Value)	39,00,000/-	✓	✓	✓	✓
7.	Liabilities					
	(i) Government dues (Total)					
	(ii) Loans from Bank, Financial Institutions and others (Total)					
8. Highest educational qualification:						
(Give details of School / University education with full form of the certificate/ diploma/ degree course) (Name of the School / College/ University and the year in which the course was completed.)						

#### VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:

- (a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;  
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Verified at ..... this the ..... day of ..... 20.....

DEPONENT

21/03/24 2024

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- Note: 1. Affidavit should be filed latest by 3.10 PM on the last date of filing nominations.  
2. Affidavit should be sworn before an Oath Commissioner or Magistrate of the First Class or before a Notary Public.  
3. All columns should be filled up and no column to be left blank. If there is no information to furnish in respect of any item, either "Nil" or "Not applicable", as the case may be, should be mentioned.  
4. The affidavit should be either typed or written legibly and neatly.

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